

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
STARRED QUESTION NO. 105
ANSWERED ON 13.02.2025

TALKS BETWEEN INDIA AND SRI LANKA

*105. SHRI VAIKO:

Will the Minister of External Affairs be pleased to state:

- (a) the details of talks held between India and Sri Lanka during the recent visit of Sri Lankan President to New Delhi;
- (b) whether the issues of Indian fishermen being harassed at high seas, on the borders of Indo-Sri Lanka were discussed and if so, the outcome thereof;
- (c) whether the discussion included the progress of implementation of 13th Amendment to the Constitution of Sri Lanka and conduct of provincial council's elections; and
- (d) if so, details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 105 FOR REPLY ON 13.02.2025 REGARDING TALKS BETWEEN INDIA AND SRI LANKA ASKED BY SHRI VAIKO.

(a to d) Prime Minister held wide-ranging discussions with Sri Lankan President Anura Kumara Disanayaka during his State Visit to India (15-17 December 2024) on various aspects of the bilateral relationship. A Joint Statement titled “Fostering Partnerships for a Shared Future” was adopted during the visit, with an aim to further deepen the bilateral partnership. Prime Minister also raised issues pertaining to fishermen, reiterating the need to view it as a livelihood concern and from a humanitarian angle. It was urged that the use of force should be avoided under all circumstances. The leaders also discussed issues related to reconstruction and reconciliation in Sri Lanka. Prime Minister expressed hope that the Sri Lankan government would fulfill the aspirations of the Tamil people as well as their commitment towards fully implementing the Constitution of Sri Lanka and conducting the Provincial Council elections.
